NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/236/2016 PETITION NUMBER : SHEETALS CREDIT HOLDINGS PVT LTD & 5 NAME OF THE PETITIONER(S) : S.V. GLOBAL MILL LTD & 6 ORS NAME OF THE RESPONDENT(S) : 397/398 UNDER SECTION **SIGNATURE DESIGNATION** S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM Keerthilain Mureli Counsel for the Retitioners Cor friendly leisham R. Prithvirg Pandian Cound for (Borl R. Venkatavarudan TK. BHASKAR Consel for R2, R3

PRIYADARSHINI N

AKHIL JAIN

ORDER

· Counsel for the petitioner present. Counsel for R1 and counsel for R2, R3 are present. Counsel for petitioner submitted that in view of the order passed by the Hon'ble High Court of Madras dated 4.07.2017 in CA 3 & CA4/2016, report of the valuer has been sent to this Tribunal and prayed time to furnish copy of the same. Time extended at request for hearing submissions of the counsel for respondent. Put up on 21.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)